

GOVERNMENT OF INDIA  
MINISTRY OF LAW & JUSTICE  
DEPARTMENT OF LEGAL AFFAIRS

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LOK SABHA

UNSTARRED QUESTION NO. 827  
TO BE ANSWERED ON 07.02.2018

**Law Commission Report on Bail**

**827. SHRI RAM MOHAN NAIDU KINJARAPU:**

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government is considering to implement the recommendations of the 268th Law Commission Report on Bail, if so, the details thereof;
- (b) whether proposals regarding the amendment of Criminal Procedure Code are being considered;
- (c) if so, the steps that have been taken by the Government to implement the proposed amendment; and
- (d) if not, the action which the Government intends to take on the said report?

**ANSWER**

**MINISTER OF STATE FOR LAW & JUSTICE AND CORPORATE**

**AFFAIRS**

**(SHRI P.P. CHAUDHARY)**

(a) to (d): The information is being collected and will be laid on the Table on the House.

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